

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 07  
CP No. (IB)- 80/9/JPR/2023  
Under Section 9 of IBC, 2016**

**In the matter of:**

**Shiv Health Foods LLP**

**... Operational Creditor**

**Versus**

**Jhandewalas Food Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Prateek Kedawat, Adv.  
For the Corporate Debtor : Amit Dhall, Adv.

**ORDER**

Heard Mr. Prateek Kedawat, learned counsel appearing on behalf of the Petitioner/ Operational Creditor and Mr. Amit Dhall, learned counsel appearing on behalf of the Respondent/ Corporate Debtor. Learned counsel for the Respondent submits that reply has been filed. Pleadings in this matter are complete. List the matter for final arguments on 31.05.2024.

*-Sd-*  
(Rajeev Mehrotra)  
Technical Member

*-Sd-*  
(H.V. Subba Rao)  
Judicial Member

April 26, 2024